

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD
REGIONAL BENCH - COURT NO. 3**

EXCISE Appeal No. 11501 of 2017-DB

[Arising out of Order-in-Original/Appeal No SUR-EXCUS-002-COM-094-16-17 dated 29.03.2017 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-II]

Opal Fabrics

2nd Floor, Vishwakarma Chambers, Majura Gate,
Ring Road, SURAT, GUJARAT

.... Appellant

VERSUS

Commissioner of Central Excise & ST, Surat-ii Respondent

New C.Ex Building, Opp. Gandhi Baug,
Chowk Bazar, Surat, Gujarat -395001

APPEARANCE :

Shri Willingdon Christian, Advocate for the Appellant
Shri Sanjay Kumar, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 27.06.2024
DATE OF DECISION: _____

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Excise Appeal No. 11500 of 2017.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

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